

Annexure 7

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: 23rd April, 2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant	Government	Details of Claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?					
1	State Tax Department Government of Maharashtra	State	16-Apr-25	39655346	1	Government Dues	Nil		NA		39655345	Note 4
2	Employees' State Insurance Corporation	Central	21-Apr-25	102894	100986	Government Dues	Nil		NA		1908	Note 5
	Total		-	39758240	100987	-		-	-	-	0	39657253

Notes:

- The above list of creditors reflects claims received by IRP and verified as on April 23, 2025.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- The IRP is seeking the Information from the GST department thus the claim is under Verification.
- The interest in the claim submitted by ESIC has been calculated up to 9 April 2025, whereas it ought to have been calculated only up to the insolvency commencement date, i.e., 2 April 2025.